

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : IND/1551/ (IB)/CB/2017  
NAME OF THE PETITIONER(S) : PARLE AGRO PVT LTD  
NAME OF THE RESPONDENT(S) : GRISHI MANGO PRODUCTS & EXPORTS PVT LTD  
UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. ANANT MERATHIA

Counsel for Respondent

*Sharief*

2. JOSE JOHN

counsel for Petitioner

*John*

M/S. KING & PARTRIDGE

**ORDER**

Counsel for both the parties present. Counsel for the respondent sought time for making settlement, failing which the matter shall be taken up for final hearing. Put up on 13.06.2017 at 02.30 P.M.

*Sharief*  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

*K. Anantha Padmanabha Swamy*  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)